COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 293 OF 2017 &
IA NO. 758 OF 2017

Dated: 7th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Indsil Hydro Power and Manganese Limited .... Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar

Counsel for the Respondent(s) : Mr. James P. Thomas for R-1

Ms. Arushi Singh for R-2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to ***11.10.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/tpd